

**Shri Sarangadhar Das:** If you will give us the figures that are supplied by the Technological Research Institute in Lucknow, as to the weekly production figures, we will know the position.

**Shri Kidwai:** I can assure the hon. Member that this year's production is not lower than last year's.

**Mr. Speaker:** Order, order. I am not concerned at all with the merits of this case now. I wanted just to know as to whether the adjournment motion is admissible, and should be admitted.

डाकुर युगल किशोर सिंह (मुजफ्फरपुर उत्तर-पश्चिम) : उसी के सम्बन्ध में कुछ कहना चाहता हूँ ।

अध्यक्ष महोदय : किस सम्बन्ध में ?

डाकुर युगल किशोर सिंह : कि यह एडमिट होगा या नहीं ?

अध्यक्ष महोदय : नहीं, मैं एडमिट होने की कनसेंट नहीं देना चाहता । मैं ने बहुत सुना और सुनने के बाद मेरा निश्चय यह हुआ है कि यह एडमिट नहीं होना चाहिए ।

#### KUMBH MELA TRAGEDY

**Mr. Speaker:** Now, there is another adjournment motion. As the hon. Member who has given notice of it wishes that I should mention it, I shall mention it. This adjournment motion is the same thing as was tabled yesterday—the same as the three adjournment motions which had been disposed of yesterday. I do not think it can come again today.

**Shri Nand Lal Sharma (Sikar):** I have got something fresh to say.

**Mr. Speaker:** I am not going to entertain that.

**Shri Nand Lal Sharma:** I am not going to discuss it, but.....

**Mr. Speaker:** May I ask the hon. Member to resume his seat? He will

see that a motion on an identical subject was tabled yesterday, and my consent was withheld. The question is closed now.

**Shri Nand Lal Sharma:** I want to refer to it, because Kumbh Mela is going to be repeated in other States also.

**Mr. Speaker:** Order, order. I do not propose to hear that. The hon. Minister of Production will not make a statement.

**Shri Nand Lal Sharma:** Any time for discussion on my motion?

**Mr. Speaker:** There is no discussion on that point. He need not interfere with the proceedings now.

#### STATEMENT RE: SITE FOR NEW STEEL PLANT

**The Minister of Production (Shri K. C. Reddy):** In my statement to the House on the 24th August, 1953, on the project for a new Steel Plant, I had indicated that the German Firms of Krupp & Demag with whom we had arrived at an agreement, would be asked to tender their advice on the location of the plant, its design, erection and operation. Accordingly, the technical experts of the German firms visited the States of Bihar, West Bengal, Madhya Pradesh and Orissa and studied earlier technical reports and the Memoranda submitted by these Governments. They collected additional data, inspected the proposed sites, and held discussions with the Governments as well as with the Central authorities concerned. After a study and assessment of the material so collected, both here and in association with their top technical experts in Germany, they have recommended the location of the new Steel Plant at Rourkela in Orissa.

The Government of India have very carefully examined this recommendation. They have considered the views of the Governments of Madhya Pradesh, West Bengal and Orissa, on the report of the Consultants. They have also had the benefit of discussions with

[Shri K. C. Reddy]

the Chief Ministers of Madhya Pradesh and West Bengal and two Ministers of Orissa. Having taken into consideration all the factors and the data available, the Government of India have come to the conclusion that the recommendation of their Consultants in regard to the location of this Plant at Rourkela should be accepted.

The Government of India have also decided that a further intensive survey, examination and analysis of the mineral resources of Madhya Pradesh should be immediately taken in hand, with particular reference to iron ore and coal, to facilitate the economic and industrial development of these resources.

I am placing a copy of the Memorandum of Consultants on the Table of the House. [Placed in Library. See No. S-17/54.]

**Shri Meghnad Saha** (Calcutta—North-West): I should like to say a few words about this.

**Mr. Speaker:** Not about this. It is not permissible under the procedural rules. When a Minister makes a statement, advantage of it may be taken when the hon. Member has the occasion of discussing the subject, but not now.

**Shri H. N. Mukerjee** (Calcutta—North-East): Let us have a short discussion on this matter. There is nothing controversial about the decision of Government but possibly there are certain issues which we would like to discuss. I should like the Government to give us some time.

**Mr. Speaker:** That is a different matter. He can approach the hon. Minister and adjust it.

#### PAPERS LAID ON THE TABLE

REPORTS OF TARIFF COMMISSION ON CONTINUANCE OF PROTECTION TO SERICULTURE INDUSTRY AND ON REVISION OF PRICES OF CEMENT ETC., ETC.

**The Minister of Commerce and Industry (Shri T. T. Krishnamachari):** I beg to lay on the Table a copy each

of the following papers, under subsection (2) of Section 16 of the Tariff Commission Act, 1951, namely:

- (i) Report of the Tariff Commission on the continuance of protection to the Sericulture Industry;
- (ii) Ministry of Commerce and Industry Resolution No. 36(4)-T.B./53, dated the 31st December, 1953;
- (iii) Ministry of Commerce and Industry Notification No. 36(4)-T.B./53, dated the 31st December, 1953; and
- (iv) Statement under proviso to Section 16 (2) of the Tariff Commission Act, 1951, explaining the reasons why a copy each of the documents referred to in (i) to (iii) above could not be laid within the prescribed period; [Placed in Library. See No. S-14/54.]
- (v) Report of the Tariff Commission on the revision of prices of cement;
- (vi) Ministry of Commerce and Industry Resolution No. SC (B)-8(257)/54, dated the 1st February, 1954; and
- (vii) Statement under proviso to section 16(2) of the Tariff Commission Act, 1951, explaining the reasons why a copy each of the documents referred to in (v) and (vi) above could not be laid within the prescribed period. [Placed in Library. See No. S-15/54.]

#### REPORT ON THE WORKING OF THE CENTRAL SILK BOARD

**The Minister of Commerce and Industry (Shri T. T. Krishnamachari):** I beg to lay on the Table a copy of the Report on the working of the Central Silk Board for the period 1st April to 30th September, 1953. [Placed in Library. See No. S-16/54.]